GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS LOK SABHA UNSTARRED QUESTION No-4945 ANSWERED ON- 31/030/2023

WAITING PERIOD FOR US VISA

4945. SHRI VISHNU DAYAL RAM

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the waiting period for obtaining a US Visa by Indian citizens is more than 300 working days and if so, the details thereof;

(b) whether the ministry inquired into the reasons for the continuous delay and waiting time and if so, the details thereof; and

(c) the details of the number of pending applications since 2021 as per demography of applicants?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a & b) The Government of India is closely engaged with the concerned US authorities, with the objective of further easing the process of issue of visa for all categories of Indian travelers to USA.

The grant of visa is the sovereign decision and prerogative of a foreign government, acting through their Missions, based on their procedures.

(c) The Government of India is not privy to information about the number of pending US visa applications.
